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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 629/2021

YUVI ASPIRING PVT. LTD. Plaintiff Through: Mr. Shivam Bajaj, Ms. Akanksha Tripathi, Advs.

versus

MANISH SHARMA AND ANR Defendants Through: Ms.Rishika Jain with Mr.Rohan Yaday, Ady. for D1.

CORAM: JOINT REGISTRAR (JUDICIAL) SH. SIDHARTH MATHUR

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<u>ORDER</u> 12.10.2022

No Stenographer is provided from pool of Establishment.

Learned P.O is on leave today.

Put up the matter before Hon'ble Court on date already fixed i.e. **14.10.2022** for further directions.

Reader a/w SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

OCTOBER 12, 2022 Meenu